

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 177 of 2012**

**Dated : 4<sup>th</sup> September, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**BSES Rajdhani Power Ltd. ...Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Vishal Anand  
Mr. Gaurav Dudeja

Counsel for the Respondent(s) : Mr. Pradeep Misra &  
Mr. Daleep Dhayani

**Appeal No. 178 of 2012**

**BSES Yamuna Power Ltd. ...Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Vishal Anand  
Mr. Gaurav Dudeja

Counsel for the Respondent(s) : Mr. Pradeep Misra &  
Mr. Daleep Dhayani

**ORDER**

We have heard the Learned Counsel for the Appellant for some time.

Post the matter for further hearing **on 11<sup>th</sup> September, 2013.**

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

*s/pg*

